

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2862

ANSWERED ON:14.03.2013

IMPLEMENTATION OF SCHOLARSHIP SCHEMES

Hazari Shri Maheshwar ;Lagadapati Shri Rajagopal;Saroj Smt. Sushila;Singh Shri Jagada Nand;Upadhyay Seema;Vardhan Shri Harsh;Verma Smt. Usha

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the norms for minority students studying in educational institutes are difficult to be fulfilled and due to which the students are not able to avail the benefits of the schemes;
- (b) if so, the details thereof along with the reasons therefor;
- (c) the details of scholarship schemes implemented for the welfare of minority students during each of the last three years and the current year, scheme and State/UT-wise;
- (d) the financial assistance provided for the implementation of these schemes during the said period, scheme and State/UT-wise;
- (e) the target set and achieved during the said period, scheme and State/UT-wise;
- (f) whether the number of minority students pursuing higher education is increasing due to the assistance provided to them in the form of scholarships;
- (g) if so, the details thereof;
- (h) whether the Government is considering any proposal for financial grants for development of minority educational institutions; and
- (i) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

- (a) No, Madam.
- (b) Does not arise in view of (a) above.
- (c) For the educational empowerment of students belonging to the notified minority communities the following Scholarship Schemes are implemented by this Ministry:-
 - (i) Pre-Matric Scholarship Scheme: For students studying in class I to X whose parental/ guardian income is upto Rs.1 lakh per annum and have secured not less than 50% marks in the previous final examination.
 - (ii) Post-Matric Scholarship Scheme: For students studying in class XI to Ph.D. whose parental /guardian income is upto Rs.2 lakh per annum and have secured not less than 50% marks in the previous final examination.
 - (iii) Merit-cum-Means based Scholarship Scheme: For technical and professional courses at under-graduate and post-graduate level. Students without taking competitive examinations should have secured not less than 50% marks. The annual income of the family from all sources should not exceed Rs.2.50 lakhs.
 - (iv) Maulana Azad National Fellowship Scheme: For students studying in M.Phil and Ph.D whose parental/guardian income does not exceed Rs.2.50 lakh per annum.

In all the above Scholarship Schemes 30% is earmarked for girl students. This is the floor and not the ceiling. Physical targets are set for fresh cases based on pro-rata minority population in the State/UTs as per 2001 census.

- (d) to (e) The funds released during the last three years and the current year i.e. upto 28th February, 2013, Scheme-wise and State/UT-wise and physical target and achievement under these Scholarship Schemes State/UT-wise are available on the website of this Ministry i.e. www.minorityaffairs.gov.in and at Annexure I to IV.
- (f) An evaluation study to assess the impact of these schemes has been undertaken by an independent agency.

(g) Does not arise in view of (f) above.

(h) to (i) The Government is releasing financial grants for development of minority educational institutions under the scheme of Infrastructure Development for Minority Institutions (IDMI). During the financial year 2012-13 (upto 27.2.2013) grants amounting to Rs.25.39 crores have been released to 144 minority educational institutions for development under IDMI.